



3 doctors from different hospitals for custodial death post-mortems

**MAHENDER SINGH
MANRAL**

NEW DELHI, MAY 18

THE NATIONAL Human Rights Commission has recommended to the Delhi Police that in cases of custodial deaths, the post-mortem examination should be conducted by three doctors, but from three different institutions.

The order was circulated by Lokesh Chandra, deputy secretary posted with the Delhi government's home department, to Delhi Police and Tihar Jail administration, asking them to ensure that the NHRC's recommenda-

tions be put into practice.

Chandra, in his order, said the recommendations were made by Dr Anil Aggarwal, a director professor of forensic medicine at Maulana Azad Medical College. "Post-mortem should be done by at least three doctors from three different institutions as doctors from the same institution are likely...to be influenced by senior members in the board, impeding independence of the other members," Aggarwal suggested.

Delhi Police PRO Madhur Verma said, "We follow all precautions in cases of custodial deaths and negligence. We also recommended videography of

the post-mortem procedure. Going forward, we will follow these new directions..."

Sources said the recommendations were made after complaints were received, wherein junior doctors alleged their seniors pressured them to sign the report. Some junior doctors also complained that disagreeing with seniors could mean an adverse impact on their annual confidential reports. "All doctors doing post-mortem must hold a post-graduate degree in forensic medicine and must have experience of at least five years in the specialty of post-mortem examination," he further recommended.



Actor alleges torture, Gzb police deny claim

SHOP FIGHT Television actor Aansh Arora claims Ghaziabad police tortured him in custody; writes to NHRC, PMO and UP CM's office

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GHAZIABAD: Television actor Aansh Arora has sent a complaint to the National Human Rights Commission alleging 'third degree' torture by Ghaziabad police at the Indirapuram police station on May 12 night.

The Ghaziabad police, however, have refuted the charges and claimed that the actor was making up a case just to evade facing action for allegedly vandalising a store inside a mall in Vaishali.

Arora—who is based in Mumbai and who has starred in shows like 'Kasam Tere Pyaar Ki,'—said that he had gone to his brother's house in Vaishali and both had gone to a nearby mall to pick some household items on the night of May 11.

The incident took place at a department store after Arora picked up some items and also ordered for a hotdog.

"I gave ₹2,000 to the store staff and my bill was about ₹1,500. I had also ordered a hotdog. The staff told it would take 30-45 minutes to prepare it, so I asked them to cancel. However, they billed me for it. On pointing this out, an altercation broke out inside the store. My brother who was waiting in the car outside later came and took me away from the store," he said.

The Ghaziabad police on Saturday released several CCTV footages from inside the store purportedly showing Arora damaging equipment inside the store.



■ **CCTV footage shows actor Aansh Arora vandalising a store inside a Vaishali mall.** GHAZIABAD POLICE

"On the night of May 12, I again went to the store. I wanted to apologise for my behaviour and wanted to pay for the damages. But some policemen were already present there. They took me away on a complaint by the store owner. I was beaten up in the PCR van and later confined in a lock up of the police station. After some time, I was taken to a room and mercilessly beaten up with a belt. I suffered injuries to my hands and legs. They did not allow me to speak to my family members either," he added.

"I was beaten the entire night and tortured. They showed me as arrested in the morning of May 13 and later produced me before a magistrate without getting my medical examination done," he added.

Arora was later booked under

Section 151 of the Criminal Procedure Code and produced before a magistrate where he was granted bail. Later, he had to be admitted to a hospital in Vaishali. Later, he posted a complaint to NHRC, the Prime Minister's office, UP chief minister and director general of police (UP).

Ghaziabad police, however, denied all the charges.

"The suspect had vandalised the property inside the store. The suspect was brought to the police station and was not subjected to any assault. He was booked under 151 of the CrPC and taken to a government hospital for medical examination, before being produced before an executive magistrate. He was granted bail and allowed to go home," said Shlok Kumar, superintendent of police (city).

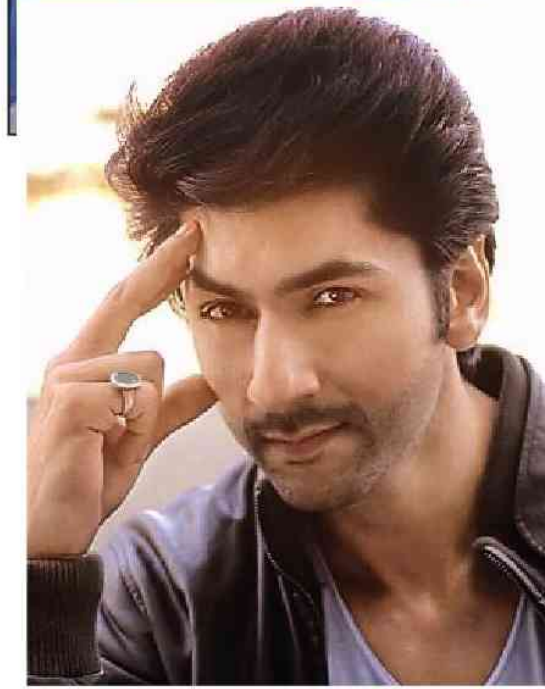
पुलिस ने मुझ पर किया थर्ड डिग्री का इस्तेमाल : टीवी ऐक्टर

गाजियाबाद के एसपी ने कहा, आरोप बेबुनियाद, तोड़फोड़ में हुई थी गिरफ्तारी

■ एनबीटी न्यूज, गाजियाबाद

11 मई की रात को वैशाली के एक मॉल में तोड़फोड़ व कर्मचारियों से मारपीट करने के आरोपित टीवी ऐक्टर अंश अरोड़ा ने इंदिरापुरम पुलिस पर थर्ड डिग्री का इस्तेमाल करने का आरोप लगाया है। उन्होंने मानवाधिकार आयोग, पीएम, सीएम, यूपी डीजीपी व गाजियाबाद एसएसपी से मामले की शिकायत की है। वहीं, एसपी सिटी श्लोक कुमार ने 11 मई रात की सीसीटीवी फुटेज जारी की है, जिसमें अंश अरोड़ा मॉल में तोड़फोड़ व कर्मचारियों से मारपीट करते दिख रहे हैं। एसपी सिटी ने बताया कि इसी मामले में उन्हें गिरफ्तार किया गया है। थर्ड डिग्री का आरोप बेबुनियाद है।

वैशाली सेक्टर-1 के सार्थक एन्क्लेव निवासी अंश अरोड़ा तीन वर्ष से मुंबई में रहकर एक टीवी सीरियल में काम कर रहे हैं। कुछ दिन पहले वह यहां आए थे। 11 मई की रात वह वैशाली सेक्टर-4 के शॉप्रिक्स मॉल में एक दुकान से हॉटडॉग लेने गए थे। स्टाफ ने उन्हें आधा घंटा इंतजार करने को कहा। बताया गया कि इस पर अंश ने ऑर्डर कैसल करने का कहा, जिसके बाद कर्मचारियों से उनकी कहासुनी हो गई। आरोप है कि विवाद बढ़ने पर उन्होंने कर्मचारियों से मारपीट व दुकान में तोड़फोड़ की। इसके बाद वह 12 मई की रात को दुकान में माफी मांगने पहुंचे और तोड़फोड़ में हुए नुकसान की भरपाई करने पहुंचे तो उन्हें पुलिस ने पकड़ लिया और थाने ले गई। आरोप है कि पुलिस ने कस्टडी में चमड़े के पट्टे से उनकी पिटाई की। इसके अलावा उनका मानसिक उत्पीड़न भी किया। पुलिस ने उन्हें मैजिस्ट्रेट के सामने पेश किया, जहां



से वह जमानत पर बाहर आए और वैशाली के निजी अस्पताल में इलाज करा रहे हैं। अब उन्होंने मानवाधिकार आयोग, पीएम, सीएम, यूपी के डीजीपी व गाजियाबाद के एसएसपी से शिकायत कर गाजियाबाद पुलिस पर कार्रवाई की मांग की है।

अंजनी सिंह, एसआई का कहना है कि मारपीट व तोड़फोड़ के बाद 12 मई को आरोपित स्टोर पर पहुंचा था, तभी स्टोर का स्टाफ बाहर आ गया। सूचना पर पीसीआर पर तैनात दो पुलिसकर्मी मौके पर पहुंचे। वहां आरोपित उनसे भी भिड़ गया था। थाने से अतिरिक्त पुलिस बुलाकर आरोपित को हिरासत में लिया गया।

वैशाली सेक्टर-1 के सार्थक एन्क्लेव निवासी अंश अरोड़ा (बाएं) तीन वर्ष से मुंबई में रहकर एक टीवी सीरियल में काम कर रहे हैं। कुछ दिन पहले वह वैशाली आए थे। 11 मई की रात वह वैशाली सेक्टर-4 के शॉप्रिक्स मॉल में एक दुकान में गए थे, जहां कर्मचारियों से कहासुनी के बाद तोड़फोड़ की थी। इसके बाद उन्हें गिरफ्तार कर लिया गया

“ आरोपित अंश अरोड़ा को मौके से पुलिस पकड़कर लाई थी। शांतिभंग की धारा में चालान किया गया है। सीसीटीवी फुटेज मिला है, जिसमें अंश 11 मई की रात दुकान में कर्मचारियों से मारपीट और तोड़फोड़ करते दिख रहे हैं। अभी मामले की जांच की जा रही है।

-श्लोक कुमार, एसपी सिटी



अभिनेता ने लगाया मारपीट आरोप

संवाद सहयोगी, साहिबाबाद : वैशाली के शॉपिंग मॉल में खरीदारी के दौरान हुई झड़प के मामले में अभिनेता अंश अरोड़ा ने पुलिस पर मारपीट का आरोप लगाया है। उन्होंने पुलिस अधिकारियों की शिकायत प्रदेश के मुख्यमंत्री और मानवाधिकार आयोग में की है। पुलिस के आलाधिकारी मामले की जांच में जुटे हैं।

अंश अरोड़ा 11 मई को वैशाली स्थित शॉपिंग मॉल में खरीदारी करने गए थे। यहां उन्होंने हॉट डॉग का आर्डर किया था। आर्डर लेट होने पर उनकी स्टाफ से कहासुनी हो गई थी। उन्होंने बिलिंग काउंटर के पास एलईडी तोड़ने का प्रयास किया था।

दूसरे दिन जाकर उन्होंने स्टोर संचालक से माफी मांगी और नुकसान की भरपाई करने की बात कही, लेकिन स्टोर संचालक ने पुलिस को मौके पर बुला लिया। पुलिस ने उन्हें हिरासत में ले लिया था। आरोप है कि पुलिस ने हिरासत में उनके साथ मारपीट की थी। इसकी शिकायत उन्होंने राष्ट्रीय मानवाधिकार आयोग, मुख्यमंत्री योगी आदित्यनाथ और एसएसपी से की है। एसपी सिटी श्लोक कुमार का कहना है कि अभिनेता ने हिरासत में पुलिस द्वारा उत्पीड़न करने का आरोप लगाया है। मामले की जांच की जा रही है। जांच के बाद आगे की कार्रवाई की जाएगी।

पुलिस ने टीवी अभिनेता को दीं यातनाएं, भर्ती

अंश अरोड़ा ने अवैध रूप से हिरासत में रखने और प्रताड़ित करने का लगाया आरोप

अमर उजाला ब्यूरो

साहिबाबाद। वैशाली सेक्टर एक निवासी टीवी एक्टर अंश अरोड़ा ने इंदिरापुरम पुलिस पर कस्टडी के दौरान मारपीट और थर्ड डिग्री देने का आरोप लगाया। घायल टीवी एक्टर वैशाली स्थित एक निजी अस्पताल में भर्ती है। उन्होंने पुलिस की शिकायत मानवाधिकार आयोग, पीएम, सीएम समेत डीजीपी से की है। 12 मई को वैशाली सेक्टर चार स्थित एक स्टोर पर तोड़फोड़ के आरोप में पुलिस ने उन्हें उठाया था।

वैशाली सेक्टर एक स्थित सार्थक एंक्लेव में अंश अरोड़ा परिवार के साथ रहते हैं। वह तीन साल से मुंबई के लोखंडवाला में रहकर टीवी सीरियल में काम कर रहे हैं। उन्होंने बताया कि वह 28 अप्रैल को छुट्टियों में घर आए थे। वह 11 मई को वैशाली सेक्टर 4 स्थित शॉपिंग मॉल में एक स्टोर से देर रात उन्होंने हॉटडॉग आर्डर किया। इस पर स्टोर स्टाफ ने आधे घंटे इंतजार करने को कहा।

तब अंश ने आर्डर कैंसल करने को कहा जिस पर उनका विवाद हो गया। उन्होंने गुस्से में वहां तोड़फोड़



गाजियाबाद स्थित दुकान में तोड़फोड़ करते अंश अरोड़ा सीसीटीवी में कैद।



अस्पताल में भर्ती अंश

कर दी। उसके बाद वहां से भाई के साथ चले गए। अंश ने बताया कि अगले दिन 12 मई की रात करीब

हॉटडॉग के आर्डर में देरी होने पर कलाकार ने गाजियाबाद के स्टोर में की थी तोड़फोड़

एक बजे वह फिर से स्टोर पर माफी मांगने पहुंचे तो पीछे से आई पुलिस ने उन्हें उठा लिया। पुलिस थाने ले आई। उनका आरोप है कि पुलिस ने कस्टडी में चमड़े के पट्टे से पिटाई की और उन्हें थर्ड डिग्री दी।

इसके बाद पुलिस ने उन्हें मजिस्ट्रेट के समक्ष पेश किया। अब वह जमानत पर बाहर आए और वैशाली स्थित मैक्स अस्पताल में इलाज करा रहे हैं। उन्होंने मानवाधिकार आयोग, पीएम, सीएम और यूपी के डीजीपी व एसएसपी गाजियाबाद से शिकायत की है।

Actor claims he was beaten up with leather strap in Ghaziabad jail

Avishek Kumar Dubey | TNN

Ghaziabad: A 28-year-old TV actor on Saturday accused Ghaziabad police of subjecting him and his younger brother to “third-degree” torture and treating them as “criminals” on May 12 after he was detained at Indirapuram police station following a brawl at a shopping mall the night before.

Ansh Arora, who has worked in several TV serials, including Ekta Kapoor’s *Kasam Tere Pyaar Ki*, said he had visited a store in Shoprix Mall on the intervening night of May 11 and 12 and ordered a hotdog. The staff apparently asked him to wait over an hour, which led to an argument between the actor and them.

“I asked them to cancel the order. Instead, they started behaving rudely with me. I retorted and broke a few products, including computer sets, at the shop in anger,” said Ansh, a resident of Vaishali.

According to the actor, he visited the store again the next evening along with his brother to apologise for his behaviour the previous night. The shop staff apparently called the police and a team brought Ansh and his brother to Indirapuram police station.

Ansh and his brother were put behind bars, allegedly beaten up



Ansh Arora (right) admitted he had broken a few items at the store in anger

with a leather strap and even threatened with electric shocks. The next day, he was produced before a magistrate after being challaned under Section 151 of the CrPC and granted bail. The actor said he had to be admitted at Max Hospital after he complained of uneasiness.

Shlok Kumar, SP (city), said he would probe the allegations levelled by Ansh. He said CCTV footage sourced from the shop showed Ansh damaging computer sets at the counter.

“No one is above the law, whether he is an actor or anybody else. I will personally look into the case. If a police officer is found guilty, strict action will be taken against him. I am checking footage from all CCTV cameras installed at the police station,” Kumar added.

Ansh has written to the Prime Minister, Uttar Pradesh chief minister, the human rights commission and Ghaziabad SSP on the alleged police torture.



FIR against TV actor for 'violence' at store

EXPRESS NEWS SERVICE

NOIDA, MAY 18

GHAZIABAD POLICE registered an FIR against a TV actor for alleged violence at a convenience store in a shopping mall.

A video of the incident, which took place on May 12, allegedly shows actor Aansh Arora breaking equipment following an altercation over an order. The actor later wrote a letter to the human rights commission, claiming he and his brother were beaten up by Ghaziabad police.

"Initially, a non-cognisable report under section 151 (arrest to prevent commission of cognisable offences) was filed... he was presented before a magistrate and let go. As CCTV footage we obtained showed the actor being aggressive, the NCR was converted into an FIR under relevant sections. The allegations made by the actor of police torture will also be probed," said Shlok Kumar, Superintendent of City, Ghaziabad.

Arora, who stars in a show called *Kasam Tere Pyaar Ki*, told the media that he had visited the store in Shoprix Mall around 1.30 am on May 12 and had ordered food. As it was taking too long, Arora said he decided to cancel the order and asked that his money be returned. The employee refused, as the billing had been done.

The argument heated up and Arora admitted to throwing some items kept on the counter. The following day, he decided to go "apologise".

Footage released by the police shows Arora twisting a monitor screen and throwing items at the cashier. Other employees can be seen holding him back.

The actor alleged he and his brother were picked up by Indrapuram police and beaten with belts.

A police source claimed he did not disclose anything about the alleged torture to the SDM.